

Ban on Some Organisations by J & K Government

10390. SHRI PRAKESH V. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Jammu and Kashmir Government have banned some organisations recently; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Nine organisations have been declared as unlaw associations under Jammu and Kashmir Criminal Law Amendment Act 1983.

Central Pension to Freedom Fighters of Dadra and Nagar Haveli

10391. SHRI PRAKASH V. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Freedom Fighters who liberated Dadra and Nagar Haveli are proposed to be honoured with Central Pension;

(b) if so, the details in this regard; and
(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). Freedom fighters from Dadra and Nagar Haveli are also eligible for grant of Swatantrata Sainik Samman Pension in the same way as other Indian citizens are.

Deportation of Indians from USA

10392. KUMARI UMABHARATI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indians who arrived at North West Airlines Airport in Seattle, USA with proper tourist visas since 1 December, 1989;

(b) the number of those who were deported back to India inspite of having proper papers;

(c) the steps Government of India propose to take with US authorities to avoid recurrence of such cases of deportation when the persons are having complete papers and on reaching the place of destination they are deported back;

(d) the reasons for such deportation;

(e) whether Government have taken up the matter with US Government; and

(f) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) to (f). The information is being collected and will be laid on the Table of the House.

Reports of Various Investigating Agencies Into Mrs. Indira Gandhi Assassination

10393. SHRI JASWANT SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what were the recommendations of Shri R. C. Sharma, Inspector General of Police, as incharge of the second conspiracy case into the assassination of late Mrs. Indira Gandhi;

(b) what was this officer's report to the Head of the Special Investigation Team instituted for the purpose;

(c) what then were the recommendations of the Special Investigating Team to the